NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 02/59/2017

CORAM:

PRESENT: SMT. INA MALHOTRA

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

NAME OF THE COMPANY: Mrs. Sarita & others Vs. Eicher Motors Ltd & Ors

SECTION OF THE COMPANIES ACT: 58/59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s):

Mr. Nakul Grover, Advocate

For the Respondent (s):

Mr. Joel, Advocate

ORDER

Special Bench constituted with Member (T). No time left.

Adjourned to 12.10.2017.

(Ina Malhotra) Member (J)